



TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg,
(Old Minto Road) Next to Zakir Hussain College,
New Delhi-110002



File NO. 1-4/2013-A&P

Dated: 30th May, 2013

To

All Ministries / Departments of Government of India
Central PSUs, Statutory and Autonomous Bodies.

Sub: Calling applications for filling up the posts of Assistant in the pay band PB-2 Rs. 9300-34800+Grade pay of Rs.4200 in TRAI (HQ), New Delhi on deputation on foreign service basis.

Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization propose to prepare a panel of officials having the required experience for appointment as Assistant **in its Headquarters in New Delhi** on deputation on foreign service terms initially for a period of two years. The details of qualification and experience etc., are as under:

Name of the Post	Scale of Pay	Qualification/eligibility
Assistant	PB-2 Rs.9300-34800+ Grade Pay Rs.4200 (revised) plus allowances such as DA, HRA etc. as per Govt. Rules.	Officials of Cental Govt. Ministries /Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies (i) holding equivalent post or (ii) ten years of service in the pay scale of Rs.3050-4590 (pre-revised) / PB-1 Rs.5200-20200 + GP 1900 (revised) with working knowledge of computer.

4. The posts of Assistants have been exempted from the rule of immediate absorption by the Department of Pension & Pensioners Welfare for appointment of Central Government servants on deputation till 23rd May, 2016..

3. All the Ministries / Departments of Central Government, Central PSUs, Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (can be downloaded from TRAI's website www.trai.gov.in) alongwith attested copies of APARs/ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for so as to reach the Technical Officer(A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L.Nehru Marg (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before **1st July, 2013**.

Yours faithfully,


(M. D. Pathak)

Technical Officer (A&P)

Tel: 23232674/Fax: 23233017

Copy to:-

(1) PA to Secretary, TRAI.

(2) SRO(IT), TRAI with request to post the same in the TRAI website.